†[شری ابو عاصم اعظمی "اتر پردیش" : میں اپنے کو اس اسپیشل مینشن کے ساتھ سمبدھ کرتا ہوں۔]

श्री बनवारी लोल कंचाल (उत्तर प्रदेश): मैं अपने को इस स्पैशल मैंशन के साथ सम्बद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: Shri Shreegopal Vyas; not present. Shri Vijaykumar Rupani; not present. Dr. Barun Mukherjee

**Need to maintain the Status and Standard of the National Library**

DR. BARUN MUKHERJEE (West Bengal): Thank you, Sir, for granting me the permission to make the Special Mention.

Sir, the National Library situated in Kolkata bears the traditional, cultural and intellectual heritage of the country. It has its origin in the famous nineteenth century Calcutta Public Library and Fort William College Library, which were eventually merged into the imperial Library in 1903. After Independence, it was christened as the National Library in 1948, and most befittingly, listed in the Constitution as an Institution of National Importance.

Since 1948, all round development and steady progress of the National Library were witnessed for about four decades. But, of late, the users of the National Library have started feeling disappointed at the gradual deterioration of its services. In such a situation, the Government's casual approach to the problems appears to be more disappointing and disturbing: Nineteenth committees have since been formed but many of their recommendations have not been implemented. More than 200 posts are lying vacant, while nine Directors were given charge since 1990. And, in the process, the National Library has failed to act as the leader of libraries in the country as per UNESCO recommendation. To aggravate the situation, the Government has, on certain occasions, planned to shift the National Library from Kolkata or to convert it into an autonomoual institution. The users of the National Library obviously feel that its constitutional position is being undermined.

In such a grave situation, the leading library organizations, along with the employees of the National Library, had organized a convention on 17th November 2006 and adopted a 15-point resolution for the active consideration of the Union Government. I urge upon the concerned Ministry to take immediate measures in the matter and help the National Library to regain its post glorious standing.

†[Transliteration in Urdu Script]

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

## Concern over illegal speed-breakers on National Highway No. 12

**श्री ललित किशोर चतुर्वेदी** (राजस्थान): उपसभापति महोदय, राष्ट्रीय राजमार्ग संख्या 12 जयपुर-कोटा-झालावाड़-भोपाल होकर जबलपुर तक जाता है। इस राष्ट्रीय राजमार्ग पर यातायात का घनत्व दिन-प्रतिदिन बढ़ता चला जा रहा है यह राष्ट्रीय राजमार्ग कई छोटे-बड़े कस्बों और गांवों में से निकलता है। कुछ स्थानों पर तो बाईपास बने हैं, यथा-जयपुर से कोटा के बीच निवाई, टोंक, बून्दी के अलावा दो अन्य स्थानों पर। शेष 6-7 स्थानों पर यह राष्ट्रीय राजमार्ग गांवों के अन्दर से गुजरता है। सामान्यत: राष्ट्रीय राजमार्ग पर गति अवरोधक नहीं होने चाहिए, किन्तु इस राष्ट्रीय राजमार्ग संख्या 12 पर जयपुर से झालावाड़ के बीच 100 से अधिक गति अवरोधक हैं। इन गति अवरोधकों को किसी डिजाइन अथवा मानकों के हिसाब से नहीं बनाया गया है और जब कभी कहीं छोटी-मोटी घटना होती है, वहां एक अवरोधक खड़ा कर दिया जाता है। इन अवरोधकों के पास न तो कोई प्रकाश की व्यवस्था है और न अवरोधक होने के कोई संकेत चिन्ह सड़क पर हैं। परिणामत: इन अवरोधकों से दुर्घटनाएं होती रहती हैं, होने का अन्देशा बना रहता है और आवागमन में असुविधा के साथ-साथ कार से जाने वाले यात्रियों को काफी कष्ट होता है।

मैं विशेष उल्लेख के जरिए माननीय भूतल परिवहन मंत्री से निवेदन करना चाहता हूं कि इन गति अवरोधकों को शीघ्र हटाने की व्यवस्था की जाए। नेशनल हाईवे अथॉरिटी ऑफ इंडिया इस सड़क को वर्तमान में 4 लेन और बाद में 6 लेन में परिवर्तित करना चाहती है। अत: एक नया एलाइनमेंट लेते समय इस बात का भी ध्यान रखा जाना चाहिए कि सड़क गांवों और कस्बों के बाहर से निकले और नई बनने वाली सड़क के किनारों पर किसी भी प्रकार के निर्माण की अनुमति नहीं दी जाए।

## Concern over problems of Telecommunication in the border areas

SHRI MATILAL SARKAR (Tripura): Mr. Deputy Chairman, Sir, people of the international border area are being deprived of the facility of telecommunication, particularly the facility of mobile phones. The BSNL is not inclined to provide land-line phones beyond 5 km from the towers. As regards WLL connections, the sets are not available in adequate numbers. As regards, mobile phones, the clearance from the Defence is reasonably not available. Owing to these reasons, the people residing in the international border area are being deprived of the telephonic connections.